

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY.

REVIEW PETITION NO.36/92
in
ORIGINAL APPLICATION NO.492/91.

Hasmukhlal Chaganlal Baria,
Assistant (C.S.S.),
Ministry of Law & Justice,
Branch Secretariat, Aayakar Bhavan,
Annexe, Second Floor, New Marine Lines,
Fort, Bombay. ... Applicant.

V/s.

1. Union of India, through
Joint Secretary,
Ministry of Law & Justice,
Aayakar Bhavan Annexe,
New Marine Lines,
BOMBAY - 400 020.
2. Ministry of Law & Justice,
through its Secretary,
Department of Legal Affairs,
Shastri Bhavan,
NEW DELHI - 110 001. .. Respondents.

Coram : Hon'ble Shri Justice U.C. Srivastava, Vice Chairman.
Hon'ble Shri M.Y. Priolkar, Member (A).

TRIBUNAL'S ORDER ON REVIEW
PETITION BY CIRCULATION.

Date: 3.3.1992

This is a belated Review Petition ^{which} has been filed
against our judgment dtd. 3.1.1992 on the ground that there
are certain typographical errors which has ^{ve} crept in our
judgment. These errors were not noticed earlier and as such
the application is allowed and the errors are corrected.

Let the certified copy of the judgment may be
corrected.

(M.Y. PRIOLKAR)
MEMBER (A).

(U.C. SRIVASTAVA)
VICE CHAIRMAN.